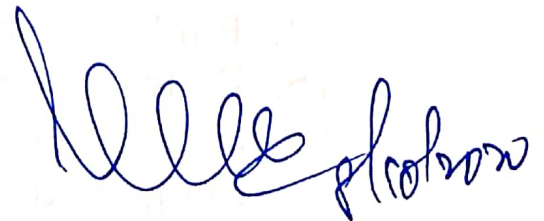


ADM No.294/2020

Office of the  
Principal District & Sessions Judge,  
Bengaluru Rural District,  
Bengaluru, dated: 08.10.2020

**NOTIFICATION**

The Modified Standard Operative Procedure (SOP) for District and Trial Courts issued by the Hon'ble High Court of Karnataka on 18.09.2020 for reopening of the courts in phased manner is being given effect to from 12<sup>th</sup> October 2020 in respect of the courts in Bengaluru Rural District. Therefore, all the Judicial Officers of Bengaluru Rural District are requested to scrupulously follow the **Modified Standard Operative Procedure dated 18.09.2020** and the **Corrigendum dated 26<sup>th</sup> September 2020** and the **Corrigendum dated 5<sup>th</sup> October 2020** and also the **'Rules for video Conferencing for Courts'** bearing HCC No.25/2020 dated 09.06.2020, web-hosted by the Hon'ble High Court of Karnataka.



(Venkatesh Naik T.)  
Principal District & Sessions Judge,  
Bengaluru Rural District,  
Bengaluru.

**Copy to forwarded through e-mail:**

1. The I Addl./ II Addl./ VI Addl. / VII Addl./VIII Addl./ IX Addl. District & Sessions Judge, Bengaluru Rural District, Bengaluru
2. The III Addl. District & Sessions Judge, Anekal
3. The IV Addl. District & Sessions Judge, Doddaballapura
4. The V Addl. District & Sessions Judge, Devanahalli
5. The Chief Judicial Magistrate, Bengaluru Rural District, Bengaluru
6. The Addl./II Addl. Chief Judicial Magistrate, Bengaluru Rural District, Bengaluru
7. The Prl./I Addl./II Addl. / III Addl. / IV Addl./V Addl./VI Addl. Senior Civil Judge, Bengaluru Rural District, Bengaluru
8. The Senior Civil Judge & JMFC, Anekal/Devanahalli/Doddaballapura/Nelamangala
9. The Addl. Senior Civil Judge & JMFC, Anekal/Devanahalli/ Doddaballapura/ Nelamangala
10. The II Addl. Senior Civil Judge & JMFC, Devanahalli/ Nelamangala
11. The Prl./I Addl. / II Addl. / III Addl. Civil Judge, Bengaluru Rural District, Bengaluru
12. The Prl./Addl. Civil Judge & JMFC, Anekal/Devanahalli/Doddaballapura/Hosakote/ Nelamangala
13. The II Addl. Civil Judge & JMFC, Anekal/ Nelamangala
14. Public Prosecutor and Assistant Public Prosecutors.
15. District Government Pleaders.
16. Superintendent of Police, Bengaluru Rural District, Bengaluru.
17. Advocates' Association of Bengaluru city and of all Taluks of Bengaluru Rural District.
18. Web-hosting.
19. Notice Board, for information.